

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 37/HCS

Dated: 18/11/2015

**NOTIFICATION**

In partial modification of Notification No 15/HCS, dated 08/09/2015, Hon'ble the Chief Justice, High Court of Sikkim is hereby pleased to appoint the following Nodal Officer and reconstitute the Tender Committee for eProcurement Portal under Phase-II of the eCourts Mission Mode Project as follows:-

**NODAL OFFICER**

1. Registrar General, High Court of Sikkim

**TENDER COMMITTEE**

1. Registrar/Central Project Coordinator
2. State Informatics Officer, NIC, Sikkim State Unit
3. Additional Registrar- (Adm-cum Sr. Reader)
4. Chief Accounts Officer

By Order,

Sd/-

(K.C. Barphungpa)

**REGISTRAR GENERAL**

Memo No:- 6838-457118

Dated:- 18/11/15

Copy to:-

1. The Joint Registrar-cum- Sr. Judgment Writer/PPS to Hon'ble the Chief Justice.
2. The Deputy Registrar-cum-P.S to Hon'ble Judge and Chairperson Steering Committee.
3. The Registrar General, High Court of Sikkim.
4. The Registrar/C.P.C and Member, Steering Committee, High Court of Sikkim.
5. The State Informatics Officer, NIC, Sikkim State Unit.
6. The Additional Registrar- (Adm-cum Sr. Reader), High Court of Sikkim.
7. The Chief Accounts Officer, High Court of Sikkim.
- ✓ 8. The Sr. System Officer, High Court of Sikkim.
9. Guard File.
10. File

N.G. Sherpa

(N.G. Sherpa)

**REGISTRAR**